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5	ISO-9000 campaign by PMU/ FDDI/CLRI IILP	93-95	93-95	
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6	Promotion of modernisation of leather industry in India seminar by PMU/CLRI	June 1993	June 1993	
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Objective: Coordination (CD)

1	Coherent Professional Training System by PMU	Dec 1993	Jul 1994	
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2	Programme for Development of women in leather industry by PMU	Dec 1992	Dec 1993	
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3	Development of improved Statistical system by PMU	Dec 1993	Jun 1994	Postponed to Oct'94
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4	Development of leather complexes India - seminar by PMU	June 1993	June 1993	
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5	Augmentation of raw material for leather industry - seminar by PMU	Dec 1992	Dec 1992	
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6	Chemicals for leather industry in India - seminar by PMU	Jan 1993	Jan 1993	
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Explosion in Ordnance Depot, Srinagar

powerful explosion that rocked an ordnance depot in Srinagar on March 29, 1994;

3163. PROF. SUSANTA CHAKRABORTY:
SHRI RAMCHANDRA GHANGARE:

(b) if so, the details thereof; and

(c) if not, the reasons for delay?

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have since identified the forces behind the

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The

departmental court of inquiry ordered to look into the incident has examined the matter threadbare. No evidence of any physical attack or sabotage has emerged from the investigation. The explosion was most likely caused due to Accidental detonation.

(c) Does not arise in view of (a) and (b) above.

Fertilizer Pricing Policy

3164. SHRI R. SURENDER REDDY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the norms on which the much-delayed sixth Pricing Policy for fertilizers should be based have since been announced;

(b) if not, the reasons therefor; and

(c) the time by which they are likely to be announced?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (c). The policy parameters for the Retention Price-cum-Subsidy Scheme for the Sixth Pricing period have not been announced yet. The parameters could not be finalised earlier as it was felt appropriate to await the report of the Joint Parliamentary Committee on Fertilizer Pricing. On receipt of the report, inter-ministerial consultations were held. The proposals are under finalisation.

Committee on Central Projects

3166. SHRI R. SURENDER REDDY: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether a six-member Ministerial Committee headed by the Minister of Commerce for suggesting ways and means for timely implementation, execution and completion of the Central Projects has submitted its report;

(b) if so, the details of the recommendations made by the committee;

(c) the action taken by the Government thereon;

(d) whether any guidelines have been laid down in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir,

(b) to (c). The Report is presently under active consideration of the Government. At this stage it is not possible to give the details as the Government have yet to take a final decision on this Report.

[Translation]

Metropolitan Cities

3167. SHRI VISHWANATH SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to state: